

From:

Vishwa Nath ShuklaRegistrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
 National Judicial Academy,
 Bhadbhada Road, Suraj Nagar P.O.,
 Bhopal – 462044 (M.P.).

Sub:- Regarding nomination of Judicial Officers for **East Zone-I Regional Conference on “Advancing Rule of Law through Technology: Challenges & Opportunities”** scheduled to be held on 31st January & 1st February, 2026 at Judicial Academy Jharkhand, Ranchi.

Ref:- Your Lordship's D.O. Letter bearing Ref.: NJA/Dir./P-1483/2026 dated 12.01.2026.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the **East Zone-I Regional Conference on “Advancing Rule of Law through Technology: Challenges & Opportunities”** scheduled to be held on **31st January & 1st February, 2026 at Judicial Academy Jharkhand, Ranchi** in the following manner :-

Principal District Judge

1. Mr. Manoj Prasad, Principal District & Sessions Judge, Garhwa.
2. Mr. Mohammad Shakir, Principal District & Sessions Judge, Chaibasa.
3. Mr. Kaushal Kishor Jha No. 2, Principal District & Sessions Judge, Deoghar.
4. Mr. Radha Krishan, Principal District & Sessions Judge, Jamtara.
5. Mr. Sanjay Kumar No. 2, C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi.

District Judge

6. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./ M.L.A., Ranchi.
7. Mr. Surendra Nath Mishra, District & Additional Sessions Judge, Dumka.
8. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
9. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
10. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.

Chief Judicial Magistrate

11. Mrs. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
12. Mr. Chandan, Chief Judicial Magistrate, Godda.
13. Mr. Binod Kumar, Chief Judicial Magistrate, Giridih.
14. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
15. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.

Members of Computer Committee at District Level

1. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
2. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
3. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
4. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.
5. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.

This is for your Lordship's kind information and needful.

Yours Sincerely,
 Sd/- Vishwa Nath Shukla

Registrar (Administration)

Dated Ranchi the 16/01/2026

Memo No. 213 /Apptt.

Copy forwarded to all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi along with tentative programme schedule for information and needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter along with tentative programme schedule on this Court's website / Officers concerned for information and needful with a direction to attend the aforesaid Conference.


 16/01/26
Registrar (Administration)

**(EAST ZONE-I): REGIONAL CONFERENCE ON ADVANCING RULE OF LAW THROUGH
TECHNOLOGY: CHALLENGES & OPPORTUNITIES [P-1483]**

National Judicial Academy

In collaboration with the High Court of Jharkhand and the Judicial Academy of Jharkhand

Venue: Ranchi (Jharkhand)

31st January & 1st February, 2026

TENTATIVE PROGRAM SCHEDULE

		DAY 1
		31st January, 2026 (Saturday)
SESSION & TIMING		INAUGURAL SESSION
SESSION 1		Bridging the Digital Divide: Role of e-Services
10:00am – 11:30am		<p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> • Understanding the Digital Divide: e-Courts Project Insights on Access and Effectiveness • Promoting Inclusivity: e-Courts Project Strategies • Harnessing technology in facilitating diverse court practices
11:30am – 12:00noon		Tea/ Coffee Break
SESSION 2		Electronic and Digital Media: Role of Courts
12:00noon – 01:30pm		<p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> • Digital Privacy and Freedom of Expression • Sanctity of legal proceedings vis-à-vis potentially contemptuous content • Impact of Media Reporting on the Administration of Justice • Digital Media and Censorship
01:30pm – 02:30pm		Lunch Break
SESSION 3		Effective use of Technology in Alternate Dispute Resolution
02:30pm – 04:00pm		<p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> • ADR Mechanisms: Equitable and Accessible mode of dispute resolution • Leveraging settlement through Online Dispute Resolution (ODR) • Progressing towards automated dispute resolution with intelligent decision support systems, smart negotiation tools etc. • Collaboration and Capacity Building Mechanisms
04:00pm		Tea/ Coffee

DAY 2**1st February, 2026 (Sunday)**

SESSION 4 10:00am – 11:30am	Cybercrimes and Digital Forensics <u>Proposed Scope of Discussion</u> <ul style="list-style-type: none"> • Jurisdictional issues in Adjudication of Cybercrimes • Liability of Intermediaries • Admissibility and Appreciation of Electronic Evidence
11:30am – 12:00noon	Tea/ Coffee Break
SESSION 5 12:00noon – 01:30pm	Improving Quality of Adjudication: Emerging and Future Technologies <u>Proposed Scope of Discussion</u> <ul style="list-style-type: none"> • Exploring use of Artificial Intelligence (AI) in Judicial Decision Making • Block Chain Technology for secure record management • Recent advances in technology and potential use case
1:30pm – 1:40pm	Feedback and Audit of the Course by Participants
LUNCH & DEPARTURE	

Faculty Coordinators & Academic Assistance, NJA

Dr. Humayun Rasheed Khan	9198639217	jdogra72.hrk@gmail.com
Ms. Ankita Pandey	8319686620	ankitap.nja@gmail.com

Protocol & Liaison Assistance, NJA

Mr. Chetan Nehete (Event manager)	9425601233	nchetan@nja.gov.in
Mr. Vivek Jain (Asst. Protocol Officer)	9425601220	liaisonoffice@nja.gov.in